

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 7th July, 2025

S.O 186 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Mr. Rohit Bagati Assistant Engineer(KPDCL) Zonal Officer Special Zone, Relief Office Srinagar to be the Executive Magistrate who shall exercise all the power of an Executive Magistrate within his territorial jurisdiction of Special Zone Relief Organization (Migrant) of District Srinagar.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

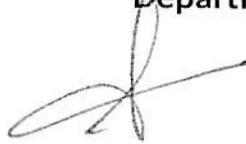
No. LAW-Powr/5/2024-10

Dated :- 07 -07 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. Relief & Rehabilitation Commissioner (M), Jammu. This is with reference to
5. letter No. RRCM/Accom/25-26/71-72 Dated:- 02-07-2025 .
6. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Additional Secretary to Government
Department of Law Justice & PA



7.7.2025